

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR. PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 13.10.2020 at 2.45 PM

HEARING

1. Crime 300/2020 HPS
2. Crl.Misc. 220/2020
3. CC 970/2020
4. OS 90/2017
5. OS 308/2017
6. OS 272/2018
7. OS 216/2020
8. OS 220/2020
9. OS 239/2020(Reena Joseph V/S Muniraju)
10. OS 241/2020(MuniyappaV/S Harisha)

ISSUES

11. OS 96/2015
12. OS 24/2017
13. OS 214/2017

ARGUMENTS

14. CC 1059-2014

JC MATTER

15. Cr.57/2020(Controllment Railway Police)
16. Cr.71/2020 ANGPS

Hosakote

Dated: -12.10.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social istancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL JUDGE
AND JMFC., HOSAKOTE FOR THE DAY 13.10.2020

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;">EVIDENCE</p> <p>1. CC 1030/2009 2. CC 1379/2011 3. CC 392/2012 4. CC 1214/2012 5. CC 1229/2012</p> <p style="text-align: center;">HEARING</p> <p>6. FDP 3/2020 (Padma Vs. Narayanappa) 7. OS 238/2020 (Muniyallappa Vs. Abbanna) 8. OS 240/2020 (Chethan.K.M. Vs. Papamma.B.J and Ors)</p> <p style="text-align: center;">ORDERS</p> <p>9. OS 57/2020 10. OS 159/2018 11. OS 236/2020</p>	<p style="text-align: center;">HEARING</p> <p>12. Crime 89/2020 TS halli PS 13. Crime 93/2020 NGPS 14. Crime 101/2020 NGPS 15. CC 1019/2009 16. CC 1085/2012 17. OS 333/2011 18. OS 293/2014 19. OS 359/2019 20. OS 237/2018 21. OS 239/2014 22. OS 179/2017</p>

Hosakote

Dated: - 12.10.2020

Gim?
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